

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/57/2016
NAME OF THE PETITIONER(S) : T.O. Abraham
NAME OF THE RESPONDENT(S) :Cavunal Rubber Estates (P) Limited and 5 others
UNDER SECTION : 111, 397/398, 402, 403, 406 and Schedule XI

S.No.	Name (in Capital)	Represented by	Signature
(1)	T.V.P. Sai Vihari Mr. Harishankar mi	Counsel for Petitioner	T.V.P. Sai Vihari
2.	K. USHA KNS LAW CHAMBERS	R3.	Usha

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Ms K Usha, counsel for R3 present. Counsel for petitioner sought time for serving notice on R6 by way of newspaper publication. Time extended at request with a direction to cause service of notice to R6 by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the company is situated and file an affidavit by the next date of hearing alongwith proof of advertisement. Put up on **24.04.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)